

enclaves in India are to be exchanged. The de jure exchange of enclaves remains incomplete due to the non-ratification of the Indo-Bangladesh land Boundary Agreement 1974.

Power Projects

6648 SHRI SANDIPAN BHAGWAN THORAT Will the Minister of POWER be pleased to state

(a) whether some approved inaugurated power projects are non starter/closed down or shifted to some other States

(b) if so the details in this regard

(c) the reasons therefor and

(d) the action taken or proposed to be taken by the Union Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P V RANGAYYA NADIDU) (a) to (d) The information is being collected and will be laid on the Table of the House

Linking of Computerised Passport System with Air Ticketing System

6649 SHRI DATTATRAYA BANDARU Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether the Government propose to link computerised passport system with the computerised air ticketing system at all the International Airports in the Country

(b) if so the details thereof and

(c) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI L BHATIA) (a) No Sir

(b) Does not arise

(c) There is no functional requirement for linking the two systems

Kurigarkutty Karappara Multipurpose Project

6650 SHRI V S VIJAYARAGHAVAN Will the Minister of WATER RESOURCES be pleased to state

the latest status of the Kurigarkutty Karappara multipurpose project in Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P K THUNGON)

On examination of modified report received in 2/91 it was observed that certain important recommendations of the Expert Group set up by the Ministry of Environment and Forests to look into the environmental aspect of the project which are likely to affect the project materially were not incorporated. Accordingly the state Government has been requested in 6/91 to submit modified proposal after incorporating the same.

Theatre Financing Scheme of NFDC

6651 SHRI SARAT CHANDRA PATTANAYAK Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the theatre financing scheme of the national Film Development Corporation is not receiving adequate response

(b) if so the reasons therefor

(c) whether the Government propose to bring changes in the scheme for increasing the response and